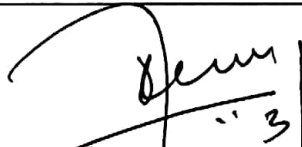


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List dt. 05.07.2021

Morning Session	Afternoon Session
EVIDENCE 1. M.C.10015/2020 2. R.A.10049/2018 3. G and WC10007/2020 4. SC10003/2019 5. SC10011/2019 6. SC10013/2019 7. SC10033/2019 CLARIFICATION 8. SC10017/2021 ARGUMENTS/HEARING 9. R.A.10001/2018 10. M.A.10076/2019 11. CRL.A10005/2020	APPEARANCE OF PARTY 1. P and SC10059/2020 2. CRL.R.P.10005/2021 NOTICE 3. M.A.10004/2019 4. R.A.10033/2020 OBJECTION 5. P and SC10040/2020


3/9/21.
IV Addl. Dist. & Sessions Judge,
Doddaballapura.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 05-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	1693/06	Evidence
2	L.A.C.	30/06	Evidence
3	L.A.C.	59/06	Evidence
4	L.A.C.	66/06	Evidence
5	O.S.	1456/06	Evidence
6	O.S.	659/06	Evidence
7	O.S.	260/07	Evidence
8	O.S.	582/07	Evidence
9	O.S.	869/07	Evidence
10	O.S.	570/13	Evidence
11	O.S.	49/15	Evidence
12	O.S.	52/06	Evidence
13	O.S.	1543/06	Arguments
14	O.S.	842/07	Arguments
15	Misc.	4/2008	Arguments
AFTERNOON SESSION			
1	Ex.	2/2011	Arguments
2	O.S.	34/09	Call on
3	L.A.C.	117/06	Call on
4	O.S.	536/06	Await notice
5	O.S.	554/08	Call on
6	O.S.	1053/19	Hearing
7	O.S.	464/07	Hearing
8	O.S.	14/2019	Written statement
9	O.S.	680/08	Amendment
10	O.S.	813/16	Amendment
11	O.S.	163/10	Objections
12	O.S.	590/12	Objections
13	L.A.C.	28/15	Objections
14	O.S.	1089/19	Objections
15	O.S.	626/18	Summons

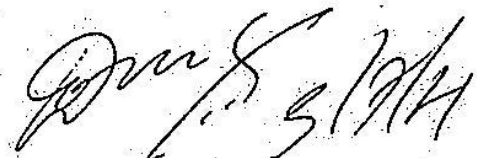
Prl. Senior Civil Judge & JMFC,
Devanahalli.

Office of the
Prl. Civil Judge & JMFC,
Doddaballapura, Dated 3.07.2021.

NOTIFICATION:

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 5.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pcjdbpura>

Morning Session		Afternoon Session	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 497/2019	1	OS 367/2020
2	OS 303/2013	2	OS 47/2015
3	OS 465/2015	3	OS 511/2019
4	OS 91/2017	4	OS 365/2018
5	OS 123/2021	5	OS 65/2012
6	OS 387/2020	6	OS 257/2020
7	OS 149/2019	7	OS 331/2019
8	OS 35/2017	8	OS 203/2013
9	CRIME 19/2021	9	OS 251/2016
10	CRL.MIS 86/21	10	OS 311/2007
11	CRL.MIS 87/21	11	OS 315/2018
12	OS 17/2006	12	OS 431/2019
13	OS 249/2013	13	OS 211/2021
14	OS 369/2014	14	OS 343/2009
15	OS 35/2016	15	OS 571/2018


Prl. Civil Judge & JMFC
Doddaballapura


05.07.2021

ACJ. D.B. Pura.

morning Session

Afternoon Session

1.	05 210/09	1	05 606/12
2.	" 226/09	2.	" 86/13
3.	" 106/08	3.	" 362/14
4.	" 122/03	4.	" 406/15
5.	" 78/07	5.	" 88/17
6.	" 128/05	6.	" 344/18
7.	" 308/06	7.	" 308/18
8.	" 68/07	8.	" 420/19
9.	" 542/08	9.	" 72/19
10.	" 204/09	10.	" 344/19
11.	" 286/10	11.	" 386/19
12.	" 272/11	12.	" 348/20
13.	" 354/11	13.	" 74/20
14.	" 324/11	14.	" 102/21
15.	" 366/12	15.	" 122/21


 ADDL CIVIL JUDGE & JMFC
 DODDABALLAPUR - 561 203.

3/7/2021